



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

50	WP(C)/3241/2023 B/O, (FOR WITHDRAWL)	M/S APEEJAY TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MS. P AGARWAL	SC, GST DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
5)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
6)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
7)	MS. D SAIKIA	12-02-2025	To	07-03-2025
8)	MR D K DAS	20-02-2025	To	03-03-2025
9)	MR. B K JAIN	22-02-2025	To	06-03-2025
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11)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
12)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
13)	MR. R BORA	26-02-2025	To	15-03-2025
14)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
15)	MR. S P ROY	28-02-2025	To	03-03-2025
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20)	MRS. R S DEURI	03-03-2025	To	05-03-2025
21)	MR. S SHARMA	03-03-2025	To	04-03-2025
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23)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/502/2025 B/O	SHAHJAHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM
BAIL HEARING				
54	AB/86/2025 BA 95/2025(D/O), FIXED	MD IFTIKHAR JAHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
55	AB/407/2025 FIXED	KALU RAM SAINI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
ORDERS				
56	Bail Appln./100/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), BY SLIP	MAMUNUR RASHID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
57	AB/173/2025 BY SLIP	RANA BARUAH Versus THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM
58	WITH Bail Appln./542/2025	SRI DHEERAJ KUMAR VALMIKI Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
39	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
ORDERS				
40	WP(C)/3458/2019 FIXED	LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
41	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (R-1) MR. U SARMA (r-2) MR B KAUSHIK (r-1,2)
WITH				
42	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
43	WP(C)/6978/2023 FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
44	I.A.(Civil)/603/2025 (CONNECTED WITH ITEM NO. 28 IN THE DAILY LIST), B/O in WP(C)/852/2025	DR GAUTAM CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	K AHMED	SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/3181/2018 FIXED	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/608/2025 FIXED	JAHURA KHATUN AND 11 ORS. Versus THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL MS. M BARMAN, JR. GA, ASSAM
ORDER (STAY VACATING)				
51	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024 WITH WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A K AZAD MR B SINHA MR. H ISLAM	MR B SINHA SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
52	I.A.(Civil)/151/2025 FIXED in WP(C)/3450/2023 WITH WP(C)/3450/2023	ON THE DEATH OF ABDUL KHALIQUE Versus M/S POWER GRID CORPN. OF INDIA LTD M/S POWER GRID CORPN. OF INDIA LTD. Versus ON THE DEATH OF ABDUL KHALIQUE	MS S DAS MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR G N SAHEWALLA MR F U BARBHUIYA (R-1.1, 1.2) MS S DAS (R-1.1, 1.2)
ADMISSION				
53	WP(C)/4081/2023 FIXED WITH I.A.(Civil)/3403/2023 in WP(C)/4081/2023	SMTI ANITA DAS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS SMTI ANITA DAS, Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM MR P NAYAK SC, G M D A SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
64	I.A.(Civil)/170/2025 FIXED in WP(C)/3125/2024 WITH WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	DIPANKAR NATH MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	MR. J PATOWARY GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
65	WP(C)/333/2025 FIXED	SOMANATH MAHARANA Versus THE UNION OF INDIA AND 4 ORS	MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
66	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
61	Bail Appln./563/2025	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./385/2025 FIXED	MUKUT ALI Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
63	Bail Appln./513/2025 FIXED	SRI BIJU BAROY Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA MR R ALOM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MR K AGARWAL	10-02-2025	To	04-03-2025
3)	MR. K AGARWAL	10-02-2025	To	04-03-2025
4)	MS. N M DEKA	12-02-2025	To	04-04-2025
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24)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
25)	MR. A BISWAS	06-03-2025	To	08-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	FAO/10/2025 CAVT. NO.019620/25,N (AT 10:30 A.M.), FIXED	SMTI SOBITA RONGPHARI Versus M/S SUPERLITE AAC BLOCKS INDUSTRIES AND ORS	MR. N N B CHOUDHURY MR A CHOWDHURY MR. N SARKAR MR A BANERJEE	MR. K N CHOUDHURY GA, ASSAM FOR CAVEATOR SC, REVENUE
	WITH I.A.(Civil)/563/2025 in FAO/10/2025	SMTI SOBITA RONGPHARI Versus MS SUPERLITE AAC BLOCKS INDUSTRIES AND ORS	MR. N N B CHOUDHURY MR A CHOWDHURY MR. N SARKAR MR A BANERJEE	MR. K N CHOUDHURY GA, ASSAM SC, REVENUE FOR CAVEATOR
HEARING				
52	RSA/299/2014 WITH LCR, B/O	SRI JYOTIRMOY DEB Versus SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	GA, ASSAM MR.N DHARR-1to5 MR. S P CHOUDHURY (R-2 TO 5) MR .B MALAKAR(R-1to5) MR. T U LASKAR(R-1to5) MS.S DASGUPTA(R-1to5) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR. S. J. SARKAR (R-2 TO 5)
	WITH MC/3374/2014 in RSA/299/2014	SRI JYOTIRMOY DEB Versus SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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2:00 PM to 4:45 PM

[For Monday,3rd March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/56/2025 FIXED	RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
57	WP(C)/68/2025 FIXED	ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
ORDERS				
58	I.A.(Civil)/605/2025 B/O in WP(C)/4770/2024 WITH WP(C)/4770/2024	M NINGHAIBA SINGHA Versus R D THAMPA SANA DR. R K TAMPHA SANA Versus THE STATE OF ASSAM AND 10 ORS	MR ARNAB BISWAS MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	MR G N SAHEWALLA SC, HIGHER EDU MR SISHIR DUTTA(R-6,7) MR. A BISWAS (R-11) MR R KALITA(R-11) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MR P K BASU(R-11) MR S DUTTA(R-6,7)
	WITH I.A.(Civil)/358/2025 in WP(C)/4770/2024	GURUCHARAN COLLEGE AND ORS Versus R K TAMPHA SANA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR G N SAHEWALLA

LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

49	CRP(IO)/490/2024 FIXED	KIMI SARDA Versus KRISHNA SHARMA AND 4 ORS	MR S CHOUDHURY MR. A BHATTACHARJEE	MR A K RAI(R-1) MS. K AGARWAL(R-1) MR B YADAV(R-1) MS RICHA JHA (R-1)
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LEAVE NOTE OF ADVOCATES FOR 03/03/2025

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24) MR. A BHATTACHARYA
25) MR. A BISWAS

04-03-2025
06-03-2025

To 05-03-2025
To 08-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	Crl.Pet./201/2025 FIXED	MIDUL ISLAM @ MOIDUL ISLAM Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS MR. I U CHOWDHURY	MR. P N GOSWAMI, SPL. PP, WILDLIFE PP, ASSAM
BAIL HEARING				
52	AB/360/2025 FIXED	SUNIL NARZARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

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